

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2167
ANSWERED ON 4TH JULY, 2019

TARGETS FOR NHs CONSTRUCTION

2167. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the targets fixed for construction of National Highways (NHs) during the year 2018-19;
- (b) the percentage of the targets that have been achieved, till date; and
- (c) the steps taken by the Government for expediting the achievement of the targets?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry had set the target of 10000 km for construction of National Highways against which 10855 km i.e. more than 100% has been achieved in the financial year 2018-19. The Steps taken by the Government for expediting the achievement of the targets are given at Annexure-I.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2167 FOR ANSWER ON 04.07.2019 ASKED BY SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR REGARDING TARGETS FOR NHs CONSTRUCTION.

The Steps initiated by the Government to attain the fixed targets

- (i) Streamlining of land acquisition
- (ii) Disputes Resolution mechanism revamped
- (iii) Award of projects after adequate preparation in terms of land acquisition, clearances etc. Process of obtaining clearances from different Ministries/Dept. would commence as soon as the alignment is finalized and final feasibility report is submitted.
- (iv) Correctly worked out utility estimates is to be obtained at the earliest after the alignment finalization and shall form part of appraisal proposal.
- (v) The process of project appraisal should commence at the earliest on receipt of the Final Detailed Project Report (DPR) and Technical schedules.
- (vi) ROBs: The procedure for GAD approved by Railways for ROBs simplified and made online. Maintenance charges which were hampering the progress of many projects stand waived by railways. Standard design put on website.
- (vii) Close coordination with other Ministries and State Governments
- (viii) One time fund infusion
- (ix) Regular review at various levels.
- (x) Proposed exit for Equity Investors
- (xi) Securitization of road sector loans
- (xii) Rationalize compensation for delays attributed to authority
